

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4117/2013

New Delhi this the 10th day of August, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

Ex. Co. B. Lokesh, Age 43 years
PIS No. 28941379,
S/o Shri Boraiah G.,
R/o D.No. 60, Gandhi Nagar,
P.O. Ramnagram,
Police Station –Ramnagram (Town),
Distt-Bangalore, Karnataka

...Applicant

(By Advocate : Sh. Rajesh Chauhan for Sh. Sachin Chauhan)

Versus

1. Govt. NCTD through
The Commissioner of Police
Police Headquarters, I.P. Estate,
M.S.O. Building, New Delhi.

2. The Joint Commissioner of Police,
Northern Range through
The Commissioner of Police,
Police Headquarters, I.P. Estate,
M.S.O. Building, New Delhi.

3. The Addl. Dy. Commissioner of Police-I,
Outer District Through
The Commissioner of Police,
Police Headquarters, I.P. Estate,
M.S.O. Building, New Delhi. ... Respondents

(By Advocate : Sh. N.K. Singh for Ms. Avnish Ahlawat)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Proxy counsel for the applicant reports that the client is not in touch with the learned counsel for the applicant and has not given any instructions.

2. In view of the aforesaid, this OA is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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